

**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A. No.135/2019 in O.A. No.1179/2019

This the 16th day of July 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. K K Lathika
Aged about 55 years
w/o Sh. E P Gopinathan
Senior Accounts Officer (FA), Group B
Department of Post, Dak Bhawan
New Delhi – 110 001

Residing at :
Quarter No.837, Type IV
Laxmi Bai Nagar, Near INA
New Delhi – 110 023

..Applicant

Versus

1. Union of India Represented by its
Secretary to Govt. of India
Department of Post, Ministry of Communication
Dak Bhawan
New Delhi – 110 001
2. The Member (Finance)
Department of Telecommunication
Ministry of Communication
Sanchar Bhawan, New Delhi – 110 001
3. Senior Deputy Director General
(Postal Accounts & Finance)
Ministry of Communication & IT

..Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

This R.A. is filed with a prayer to review the order dated 26.04.2019 passed by us in O.A. No.1179/2019. A charge memo dated 31.01.2019 was challenged therein. The plea of the

applicant to set aside the charge memo was not accepted by the Tribunal. Several grounds urged by the applicant were referred to in detail and they were rejected.

2. We do not find any basis to entertain this R.A. It is accordingly dismissed.

/sunil/